HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No. HHC/GAZ/14-48/74-XIII- Dated Shimla the 15th November, 2022

Website: http://hphighcourt.nic.in

NOTICE

The vacancies in the cadre of District Judges/Additional District Judges by way of direct recruitment during the year 2022-23 are notified as under:-

- 1. Additional District and Sessions Judges in the cadre of District Judges/Additional District Judges:
- a) Existing vacancies:

3 (ST-1, OBC-1 and UR-1)

b) Vacancies that may arise within one year due to retirement;

Nil

- c) future vacancies that may arise due to deputation of Judicial officer to other departments, which will be considered as temporary vacancies.
- d) Vacancies arising due to deputation of judicial officers to other department may be considered as temporary vacancy.

The desirous candidates may visit the High Court Website for collecting relevant information with regard to eligibility criteria, time schedule, all matters connected therewith including Rules and Regulations, and all the relevant terms and conditions connected with the selection process. As per time schedule, the advertisement inviting applications from eligible candidates will be issued on 20.11.2022.

By Order of the Hon'ble High Court

Registrar General 2022.